

FORM-7

LIST OF CASES RECEIVED FOR PRE- INSTITUTION MEDIATION AND SETTLEMENT DURING THE MONTH OF JUNE 2024

Sl. No.	Court Name	Name of Mediating authority/center	Total Number of Applications pending on the 1st day of the month	Total Applications Received during the Month	Total Number of cases settled during the Month	Total Number of Non-starter cases during the Month	Total Number of Cases Failed during the month	Total Number of Application Pending at the end of the month
1	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	DLSA	871	229	3	269	6	822
2	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-84							
3	LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-85							
4	LXXXV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-86							
5	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)							
6	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)							
7	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)							
8	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)							
9	Bengaluru Rural District	DLSA	128	45	-	19	-	154
10	IV Addl. District and Sessions Judge(Commercial Court), Ballari.	Pre-Institution of mediation center , Ballari	44	5	-	18	-	31